GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 704 ANSWERED ON 02/12/2024

AMRUT SCHEME FOR THE STATE OF ANDHRA PRADESH

704. SHRI YERRAM VENKATA SUBBA REDDY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether there is a fact that Government has committed to release ₹ 1,056.62 crores as the Central Assistance under AMRUT scheme for the State of Andhra Pradesh in the last three years i.e., 2021-22, 2022-23 and 2023-24;
- (b) if so, the reasons that only ₹183.70 crores have been released during the last three years; and
- (c) by when Government is going to release the remaining amount to complete the projects taken under AMRUT?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (c): Atal Mission for Rejuvenation and Urban Transformation (AMRUT) was launched on 25 June 2015, under which Central Assistance (CA) for each States/ Union Territories (UTs) including Andhra Pradesh was allocated at the start of the Mission. State Annual Action Plans (SAAPs) of the State of Andhra Pradesh for the projects worth ₹2,890.17 crore were approved including Central share of ₹1,056.62 crore.

Further, funds for the projects were released under AMRUT on the basis of claims/ proposal submitted by the concerned State/ UT Government. For the State of Andhra Pradesh, against the committed Central Assistance (CA) of ₹1,056.62 crore for projects, the total admissible amount of ₹1,049.89 crore has already been released to the State Government from the year 2015-16 to 2023-24 as per details given below and no further release is due for release to the State under AMRUT:

Financial year	2015-16	2016-17	2017- 18	2018-19	2019-20	2020- 21	2021- 22	2022- 23	2023- 24	Total
Funds released (in ₹ Crore)	60.08	70.32	397.9	91.39	246.69	_	-	76.37	107.13	1049.89